

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO. 1844
TO BE ANSWERED ON 28TH DECEMBER, 2018

PROCUREMENT OF MAIZE UNDER MSP

1844. SHRI D. KUPENDRA REDDY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government of Karnataka requested for procuring maize under MSP without linking it to its distribution under PDS;
- (b) if so, the details thereof;
- (c) whether Central Government has considered the matter and given its approval for the same; and
- (d) if so, the details thereof and if not, the reasons therefor?

A N S W E R
MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) to (d): The State Government of Karnataka has requested for procuring maize under MSP without linking it to its distribution under PDS. The request of State Government could not be agreed to because it was not in accordance with the extant Guidelines for allocation, distribution and disposal of coarse grains procured by State agencies/FCI.
